

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. C.P.(CAA)/201/MB/2022

IN

C.A.(CAA)/139/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Jayant Finvest Limited.

Appearance:

For the applicant Companies: Adv. Madhur Agarwal a/w Sukhsagar Syal
objection income tax, Mr. Rajesh Shah a/w Ahan Allana for the Company
petition.

For the Income Tax: Adv. Prachi Wazalwar a/w Adv. Sheba Abraham for the
IT Dept.

SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

C.P.(CAA)/201/MB/2022

Heard the arguments of Petitioner as well as Income Tax Department and
Regional Director.

Parties are directed to file their written submissions within two weeks. List on
14.05.2024 for written submission.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)